

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 105
New CA-11/2023
In
CP-223(ND)/2022

IN THE MATTER OF:

M/S. Satish Kumar Sethi

.....APPLICANT/PETITIONER

Vs.

PCL Oil & Solvents Ltd. & Ors

.....RESPONDENT

SECTION

U/s 241/242

Order delivered on 16.01.2023

CORAM:

SHRI ATUL CHATURVEDI

MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS

MEMBER (JUDICIAL)

PRESENT:

For the Applicant

:

For the Respondent

: Adv. Arveena Sharma For R-2-4.

ORDER

New CA-11/2023:-

List the matter on **30.01.2023**.

-SD-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**